

COMMITTEE ON PUBLIC UNDERTAKINGS

SIXTIETH REPORT

SHRI M. B. RANA (Broach) : I beg to present the Sixtieth Report of the Committee on Public Undertakings on the action taken by Government on the recommendations contained in their Eighth Report on Hindustan Aeronautics Limited.

12.55 hrs.

ELECTION TO COMMITTEE

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI BASUMATARI (Kokrajhar) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee *vice* Shri Jaipal Singh died".

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee *vice* Shri Jaipal Singh died".

The Motion was adopted.

SHRI BASUMATARI : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha in accordance with the system of proportional representation by means of the single transferrable vote to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancies caused by the

retirement of Sarvashri Dayaldas Kurre and E. M. Sangma from Rajya Sabha and do communicate to this House the names of the members so elected by Rajya Sabha to the Committee".

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha in accordance with the system of proportional representation by means of the single transferrable vote to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancies caused by the retirement of Sarvashri Dayaldas Kurre and E. M. Sangma from Rajya Sabha and do communicate to this House the names of the members so elected by Rajya Sabha to the Committee."

The Motion was adopted.

RE. PAPERS LAID ON THE TABLE—*contd.*

SHRI S. M. BANERJEE (Kanpur) : Sir, what statement did the Home Minister make ?

MR. SPEAKER : That was about the ICS. It is a very long statement.

SHRI SHRI CHAND GOYAL (Chandigarh) : Am I to understand that the Government has decided to do away with their privileges ?

SHRI B. K. DASCHOWDHURY (Cooch-Bihar) : Sir, I would like to make a submission.

MR. SPEAKER : I have just now received it. Please do not do it abruptly. It is not on the agenda.

SHRI B. K. DASCHOWDHURY : Should I see you in your Chamber and discuss it with you ?

MR. SPEAKER : I have received it while sitting here. It is a wrong practice that you have started.